

S.C.I. it has been decided to continue T.S.S. Noncowry till 1988 after carrying out four yearly survey of this vessel in 1983-84. It would be possible to procure a replacement vessel by then for which A and N Administration has been asked to make funds available.

Rail Link between Bhubaneswar and Bangalore

4972. SHRI NITYANANDA MISRA : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government of Orissa had requested his Ministry to consider the proposal for making provision of a rail link between Bhubaneswar and Bangalore ;

(b) if so, when the above proposal is expected to be implemented ; and

(c) the steps taken to expedite the implementation of the above proposal ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) Bhubaneswar and Bangalore are already linked by Railway line. Presumably member is referring to a direct train service.

(b) and (c). There is no proposal to introduce a direct train between these two cities on account of paucity of resources such as Coaches, Diesel Locomotives etc.

Adulteration of Consumer Items and Cases Detected since 1980

4973. SHRI XAVIER ARAKAL : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) how many cases of adulteration of consumer items especially food, drugs, petroleum products were detected since 1980 and the number of persons prosecuted ;

(b) whether it is a fact that there are large number of adulterated and outdated food items being sold in open market ; and

(c) if so, the remedial measures taken by the Ministry in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUDBEN M. JOSHI) : (a) A statement is enclosed.

(b) The figures do not reveal that large number of adulterated and outdated foods are sold in the open market.

(c) The State Governments have been advised to establish separate Directorates for Prevention of Food Adulteration, to strengthen the enforcement staff, to constitute advisory committees for monitoring, to appoint separate prosecutors for processing the cases in the courts and to augment laboratory facilities and also to extend the provision of Act to all areas including rural areas.

Statement

Number of samples of foods detected to be adulterated in various States/Union Territories during 1980, 1981 and 1982

Year	Cases found to be adulterated	Prosecution launched
1	2	3
1980	17615	17041 (Except States of Bihar and Orissa)
1981	17954	15801 (Except States of Himachal Pradesh, Manipur, Nagaland, Punjab, Andaman and Nicobar Islands and Pondicherry)